

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3852
ANSWERED ON:14.12.2009
REGULARISATION OF CONTRACT LABOURERS
Bali Ram Dr.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of contract labourers working in the Mahanagar Telephone Nigam Limited (MTNL) in Delhi and Mumbai during the last three years and the current year, work-wise;
- (b) the amount/wages paid to the contract labourers during the last three years and the current year, work-wise; and
- (c) the steps taken/being taken by the Government to regularise such labourers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) to (c) Information are being collected and will be laid on the Table of the House at the earliest.